

HARYANA VIDHAN SABHA

II SESSION

BULLETIN NO. 5

Friday, the 13th March, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday, the 13th March, 2015 from 10.00 A.M. to 10.29 A.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	2	-	-	12

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 9

II. OBITUARY REFERENCES

During the Question Hour, the Chief Minister made references to the deaths of the late:-

1. Dr. Prashant Sharma, Ex. Registrar in P.G.I., Rohtak, son-in-law of Sh. Ram Bilas Sharma, Parliamentary Affairs Minister, Haryana.
2. Smt. Harjeet Kaur, Aunt of Sh. Jaswinder Singh Sandhu, M.L.A. Haryana.

and spoke for 2 minutes.

The Speaker also associated himself with the sentiments expressed in the House and spoke for a while.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

III. ADJOURNMENT OF SITTING

On a suggestion made by the Chief Minister, the Speaker, with the sense of the House, adjourned the sitting of the House for the day as a mark of respect to the memory of late of Dr. Prashant Sharma, Ex. Registrar in

P.G.I., Rohtak, son-in-law of Sh. Ram Bilas Sharma, Parliamentary Affairs Minister, Haryana. and late Smt. Harjeet Kaur, Aunt of Sh. Jaswinder Singh Sandhu, M.L.A. Haryana so that the members could take part in funeral ceremony and announced that the remaining business in the list of the business for today will be taken up on next days.

Shri Krishan Lal Panwar, Member from the panel of Chairpersons occupied the Chair from 10.16 A.M. to 10.20.M.

The Sabha then adjourned till 2.00 P.M. on Monday the 16th March, 2015.

CHANDIGARH
the 13th March, 2015.

SECRETARY